

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:  
CENTRAL DISTRICT: DELHI.**

**ORDER**

It is hereby ordered that Ld. Metropolitan Magistrates of Central District working as Duty Magistrates during the Winter Vacation-2018 (26-12-2018 to 31-12-2018) will exercise the powers of Chief Metropolitan Magistrate of Central District in respect of any urgent work requiring immediate attention.

  
(ASHU GARG)

Chief Metropolitan Magistrate  
Central District, THC, Delhi.

Dated, Delhi the ...18.12.18

No. 11539-11526 CMM/Central/2018

**Copy forwarded for information to:-**

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. District & Sessions Judge, (HQ) Delhi).
02. The Ld. District & Sessions Judge, (HQ) Delhi
03. The Ld. District & Session Judges, all District, Delhi/New Delhi
04. The Ld. CMMs, all Districts, Delhi/New Delhi.
05. The Addl. Chief Metropolitan Magistrates, Central, District, Delhi
06. The Principal Magistrate, Juvenile Justice Board-I & II, Delhi/New Delhi
07. The Metropolitan Magistrates, Central District, THC, Delhi.
08. The Metropolitan Magistrates, Railway Court & Beggar Court, Delhi.
09. The Commissioner of Police, Delhi & DCsP of North, Central & West District, Delhi.
10. The I G Prison, Tihar Jail, Delhi/New Delhi
11. The Director of Prosecution, Delhi.
12. The Secretary, Bar Association, THC, KKD, PHC, Rohini, Dwarka & Saket Courts, Delhi.
13. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.
14. For uploading on LAYERS.
- ~~15.~~ For uploading on centralized web-site through LAYERS.
16. The Video Conferencing Room No. 16, THC, Delhi.
17. Reader to CMM, Central District, Delhi.
18. The Office file.

  
(ASHU GARG)

Chief Metropolitan Magistrate  
Central District, THC, Delhi.